[श्री छोटू भाई पटेल]

में 472 फेमिलीज वहां रहती हैं जिस में से 33,837 लोग इस काम में लगे हैं। इस डिजीज से रूरल इकानामी पर बहुत असर पड़ रहा है। इतना ही नहीं, इसका बिजनेस धीरे-धीरे घटता जा रहा है। मैं आपके माध्यम से सरकार से गुजारिश करना चाहता हूं कि हमारे यहां गुजरात में ओखा में एक रिसर्च लेबोरेटरी है, इसके कारण मरीन रिसर्च इंस्टीट्यूट होना जरूरी है। दो वर्ष पहले भी समुद्र के पश्चिमी किनारे पर यह फिश डिजीज हुई थी और इससे हमारे मरीन प्रोडक्ट्स को काफी हानि हुई थी। यह इसलिए जरूरी कि इसके रैमीडियल मेजर्स सही टाइम पर लेने जरूरी हैं। अगर हम सही टाइम पर प्रिवेंटिव मेजर्स नहीं लेंगे तो हमारे टार्गेट और वहां रह रही फेमिलीज पर इसका बहुत बुरा असर पड़ेगा इसलिए मैं इस पर बहुत गहरी चिंता व्यक्त कर रहा हूं।

महोदय, मैं आपके माध्यम से सरकार से विनती करता हूं कि इस बारे में ठोस कदम उठाए जाएं और गुजरात के बारे में, कोस्टल एरिया के बारे में कुछ ध्यान देना जरूरी है वह दिया जाए और मैरीन रिसर्च इंस्टीट्यूट प्रस्तावित की जाए।

Demand for conversion of Miraj-latur narrow gauge line into Broad Gauge in Maharashtra

SHRI VISHWASRAO RAMRAO PATIL (Maharashtra); Sir, I want to raise a very vital issue.

Sir, it is about the conversion of the Miraj-Latur N.G. line into a B.G. line and it is also about the construction of Ratnagiri-Vishakapatnam line, that is, from Ratnagiri via Kohlapur, Mi-raj, Latur, Nizamabad, Ramagundam, Kirandul to Vishakapatnam. Ratnagiri is on the Konkan railway arid if this line is taken up, it will be connected to Vishakhapatnam and thus there will toe a direct link between the Arabian Sea and the Indian Ocean. A survey has been made on the Rat-magiri-Kolhapur-Miraj BG line and the Maharashtra Government submitted a memorandum to the Government during the Fourth Plan period on 3rd April, 1965 wherein the proposal of conversion of Miraj-Pandhar-pur- Kurduwadi- Barshi-Latur from narrow Gauge to Broad Gauge was *inter alia* included and there should be need to survey the line Latur to Nizamabad. Andhra Government was successful in getting the Nizamabad-Ramagundam surveyed and it is under the consideration of the Railway Ministry. Lastly, Ramagundam to Kirandal line has not yet been surveyed. It should he surveyed properly and expeditiously. Kirandal to Visakhapatnam line has recently been completed. This line goes from Western seashore of Maharashtra to the seashore of Benga^ Andhra, Orissa and Orissa and again Andhra. It is of a very ur,gent commercial need to connect the Konkan of Maharashtra to Visakhapatnam of Andhra. With the involvement of both the Governments the financial difficulties could be solved. So I request the Railway Minister to examine this proopsal and execute it at the earliest.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR); Now Mr. David Ledger. Mr. Ledger, before you begin I may tell you there are nine names still on the list. There are a few whose names were called but who were absent and who might come back and demand that they should be accommodated. So please cooperate. In the meantime We have the Constitution Amendment Bill which is due for discussion. I do not know how much time the House will need for the other listed items. Yesterday the Education Minister wanted to make a statement but the House wanted him to postpone it and decided not to sit beyond 6. So please be as brief as possible.

SHRI KAMAL MORARKA (Rajasthan): I would suggest that after this Special Mention take up the Scheduled Castes Bill which is important. The remaining Special Mentions can be postponed to tomorrow. In any ease those who were not present when

their names were called for their Special Mentions, you should not give them a chance today.

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra): On Friday I was very keen that this Bill should be passed before the 14th April which was Dr. Babasaheb Ambedkar's birth anniversary. If you don't do itat least today, I don't know when you will do it.

SHRI KAMAL MORARKA; I fully agree with Mr. Bhandare. Let us agree by consensus. Those who missed their Special Mentions, they may be requested to postpone them.

SHRI MURLIDHAR CHANDRAKANT BHANDARE; Even the others can be accommodated on Thursday or Friday.

SHRI V. NARAYANASAMY (Pondicherry); "What about the pending Short-Duration- Discussion regarding atrocities on Scheduled Castes?

SHRI KAMAL MORARKA; First let us pass the Bill. Short-Duration-Discussion also is important

SHRI MURLIDHAR CHANDRAKANT BHANDARE; Special Mentions may be taken up on Thursday or Friday.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR); The honourable Minister wants to say something.

श्रम एवं कल्याण मंत्री (श्री राम विलास पासवान) : महोदय, मैं यह कह रहा था कि लिस्ट में भी है और माननीय सदस्यों की राय भी है, यह बहुत ही महत्वपूर्ण बिल है, इसको पास कर लिया जाय। जहां तक हमारे दूसरे साथी का सवाल है, शेड्यूल्ड कास्ट/शेड्यूल्ड ट्राइब्ज पर एट्रोसिटीज की बात है, वह भी काफी महत्वपूर्ण है, लेकिन इसको दूसरे दिन के लिए रखिए क्योंकि आज तो इसमें समय नहीं मिल पाएगा। . . . . (व्यवधान) . . इसके बाद अगर समय मिल जाय तो अच्छा है, हमें आपत्ति नहीं है।

श्री अजीत जोगी (मध्य प्रदेश) : इसे स्पेशल मेंशन के बाद ले लीजिए।

श्री अटल बिहारी वाजपेयी (मध्य प्रदेश) : महोदय, कल बुद्ध-जयंती है और बुद्ध जयंती की पूर्व-संध्या पर अगर हम नवबौद्धों के बारे में कोई कानून बनाएं तो वह अवसर के उपयुक्त होगा। बाकी की बातें तो रुक सकती हैं, उन्हें बाद में लिया जा सकता है। उपसभापति महोदया ने कहा भी था कि वे स्पेशल मेंशन थोड़ा कम करेंगी, लेकिन कम नहीं हो रहे हैं। अब तत्काल ले लीजिए इस विधेयक को और फिर बाद में जो चर्चा के विषय हैं, उनके लिए सदन को रात में देर तक बैठना पड़े तो तैयार हैं।

उपसभाध्यक्ष (प्रो० चन्द्रेश पी० ठाकुर) : क्या सदन की सहमति है कि स्पेशल मेंशन को रोक कर इस बिल को लिया जाय?

श्री अजीत जोगी : नहीं, पहले स्पेशल मेंशन खत्म कर लीजिए, फिर बाद में बिल ले लीजिए। सिर्फ दो-तीन ही तो बचे हैं।

उपसभाध्यक्ष (प्रो० चन्द्रेश पी० ठाकुर) : नहीं-नहीं अभी नौ बचे हैं। एक सुझाव यह हो सकता है कि छह बजे तक बिल को पारित कर लिया जाय। उसके बाद फिर स्पेशल मेंशन या और चीजें, जो रहती हैं, हम ले सकते हैं।

श्री अजीत जोगी : दो-चार स्पेशल मेंशन बचे हैं, पहले उनको ले लीजिए। इतनी देर तक दो-तीन हो भी जाते।

उपसभाध्यक्ष (प्रो. चन्द्रेश पी० ठाकुर) : अभी नौ बचे हैं। मिस्टर लेजर. आप तो अपना खतम कर लीजिए।

SHRI (MURLIDHAR CHANDRAKANT BHANDARE; Mr. Vice-Chairman, Sir, you will realise that the Special Mention which I asked for on the first day, on the 30th, has been given to me now. There is no difficulty for waiting for some time more and I. ..

SHRI KAMAL MORARKA; The sense of the House is ; Bill first.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR); Let Mr. Ledger speak, and then We will go to the Bill, that does not give you more than two minutes, (Mr. Ledger,